

DIVISION BENCH
COURT - II

S-18

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/66(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	OPTIMUM SOFTWARE RESOURCES PVT LTD. VS REGISTRAR OF COMPANIES WESTBENGAL
UNDER SECTION	SEC 252 (3)

Appearance (via video conferencing/physically)
Ms. Sneha Khaitan, CS] For the Petitioner

ORDER

1. Learned Authorized Representative for the Petitioner present.
2. Report of the Registrar of Companies, West Bengal is awaited.
3. Registry is directed to issue notice to the Registrar of Companies, West Bengal by way of speed post and by e-mail and place the tracking information on record.
4. List this matter on **13th May, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**